

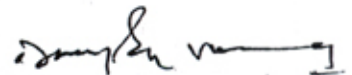
कार्यालय, रिटर्निंग ऑफिसर राज्यसभा निर्वाचन, छत्तीसगढ़
विधानसभा भवन, रायपुर

राज्यसभा में दो सदस्यों की पदावधि समाप्त होने पर सेवानिवृत्ति से रिक्त होने वाले दो स्थानों को भरने हेतु राज्यसभा के लिए द्विवार्षिक निर्वाचन

रायपुर, दिनांक 24 मई, 2016 (3 ज्येष्ठ, 1938 -शक)

अधिसूचना

क्रमांक - विधान/रा.स.निर्वाचन/2016 (2) - लोक प्रतिनिधित्व अधिनियम, 1951 की धारा 29 की उपधारा (1) के उपबंधों के अनुसरण में, छत्तीसगढ़ विधानसभा के निर्वाचित सदस्यों द्वारा, राज्यसभा में दो स्थानों को भरने के लिए, जिनका कार्यकाल दिनांक 29 जून, 2016 को समाप्त हो रहा है, निर्वाचन के लिए, मैं देवेन्द्र वर्मा, रिटर्निंग ऑफिसर, निर्वाचन आयोग के पूर्वानुमोदन से समिति कक्ष क्रमांक-2, छत्तीसगढ़ विधान सभा भवन, रायपुर को ऐसे स्थान के रूप में नियत करता हूँ, जहां निर्वाचन आयोग की अधिसूचना क्रमांक - 318/सीएस/2016 (1) दिनांक 24 मई, 2016 के अनुसरण में उक्त निर्वाचन के लिए मतदान होगा.



(देवेन्द्र वर्मा)

रिटर्निंग ऑफिसर.

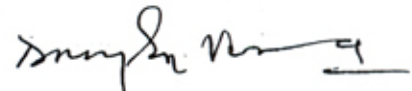
**OFFICE OF THE RETURNING OFFICER,
COUNCIL OF STATES ELECTION, CHHATTISGARH
VIDHAN SABHA BHAVAN, RAIPUR**

**BIENNIAL ELECTION TO THE COUNCIL OF STATES TO FILL
TWO SEAT'S OF THE MEMBER ON THE RETIREMENT OF THE
EXPIRATION OF THE TARM OF OFFICE**

Raipur, Dated 24th may, 2016 (Jaistha 3, 1938-Saka)

NOTIFICATION

No.-vidhan/R.S.Election/2016 (2) - In pursuance of the provision of sub-section (1) of section 29 of the Representation of the People Act, 1951, I, Devendra Verma, the Returning Officer for the election by the elected members of the Chhattigarh Legislative Assembly to fill two seats in the Council of States, on the retirement of two members on 29th June, 2016, hereby fix, with the previous approval of the Election Commission the Committee Room NO. 2, of Chhattisgarh Vidhan Sabha Bhavan, Raipur as the place of poll at which a poll will be taken in pursuance of the Election Commission's Notification No. 318/CS/2/2016 (1), dated the 24th may, 2016



**(DEVENDRA VERMA)
Returning Officer**